

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 254 of 2017 (SZ)

Applicant(s)

T. Thangaiya Pandian
52/2, Ramanuja Iyer Street
Old Washermenpet, Chennai

Vs. **Respondent(s)**

Tamilnadu Pollution Control Board
Rep by its Chairman, 76, Anna Salai,
Guindy, Chennai and others.

Legal Practitioners for Applicant(s)

M/s G. Stanley Hebzon Singh

Legal practitioners for respondent(s)

Mrs. Yasmeen Ali for R1,
Mr. Surya Prakash for R2,
Mr. E. Manoharan for R3 & R4

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 13.02.2018 Applicant & counsel not present. No representation for respondents. R6 side no representation. For fresh private notice to R6 & for R3, R4 & reply of R1, R2, R5 call on 09.03.2018. (Tmt. Meena Satheesh) Registrar |